

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF PRAYAG POLYTECH
PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Prayag Polytech Private Limited
2.	Date of incorporation of corporate debtor	16/08/1982
3.	Authority under which corporate debtor is incorporated / registered	ROC Jaipur (transfer from Delhi to Rajasthan)
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U28994RJ1982PTC012328
5.	Address of the registered office and principal office (if any) of corporate debtor	Regd Office: C-587, Phase-1, Industrial Area, Bhiwadi, Alwar, Rajasthan - 301019
6.	Insolvency commencement date in respect of corporate debtor	10/02/2026
7.	Estimated date of closure of insolvency resolution process	09/08/2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Rishabh Chand Lodha Regn. No: IBBI/IPA-001/IP/P-01075/2017-2018/11766
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Add: E-5, Basant Vihar, Bhilwara – 311001 Email: rishabhlodha57@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Add: E-5, Basant Vihar, Bhilwara – 311001 Email: prayagpolytech.cirp@gmail.com
11.	Last date for submission of claims	24/02/2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Weblink: https://ibbi.gov.in/en/home/downloads (b) Physical Address: Same as at point no. 09

Notice is hereby given that the National Company Law Tribunal Jaipur Bench has ordered the commencement of a corporate insolvency resolution process of the **Prayag Polytech Private Limited** on **10th February, 2026**.

The creditors of **Prayag Polytech Private Limited** are hereby called upon to submit their claims with proof on or before **24th February, 2026** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



RISHABH CHAND LODHA
Interim Resolution Professional
Prayag Polytech Private Limited
Regn. No: IBBI/PA-001/IP/P-01075/2017-2018/11766
AFA Valid upto: 31.12.2026

Date – 12-02-2026
Place - Bhilwara

IndusInd Bank
 State Office: CFO, 9th Floor, Unique Esquire Building, Near Amarajali Circle, Vashi, Navi Mumbai. Regd. Office: 4th Floor, Anand Bhawan, Plot No. 307, Sansar Chandra Road, Chokri, Vashi, Navi Mumbai - 400015. Branch Office: 4th Floor, West Express Highway, Santacruz East, Mumbai - 400055.

PRIVATE TREATY SALE NOTICE FOR SALE OF IMMOVABLE PROPERTY

Sale Notice is given for Sale of Immovable Asset through Private Treaty under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 9(1) of the Security Interest (Enforcement) Rules, 2002 (54 of 2002).

Notice is to the public in general and in particular to the Borrower's / Co-Borrower's / Guarantor's and Mortgagee's that the below described immovable property mortgaged to the Secured Creditor & the physical possession of which has been taken by the Authorized Officer of IndusInd Bank Ltd., the mortgage property will be sold through Private Treaty (As is where is, 'As is what is', and 'whatever there is' basis for recovery of 54,20,180/- Rupees Fifty Four Lakh Twenty Thousand One Hundred Eighty Only as per Sec-13(2) demand notice dated 12/01/2022 (exclusive of TDS Calculation and Pre-Payment Charges as applicable) (This amount is exclusive of TDS Calculation and pre-payment charges, as applicable) and further interest and other expenses thereon till the date of realization due to the Secured Creditor from Borrowers/Co-Borrowers namely, Mr. Parmehar Sad S/o Badri Prasad, Mrs. Geeta Devi W/o Badri Prasad, The First Reserve Price fixed 48,54,853/- & last 5th E-auction reserved price was fixed 26,97,141/-

This is to inform you that as part of the recovery proceedings initiated under the said Act, 2002, the bank has conducted three (3) public e-auctions for the sale of the mortgaged property dated of 1st E-Auction 09/06/2025, Second E-Auction-03/07/2025, Third E-Auction 24/08/2025, Fourth E-Auction-07/10/2025 & Fifth E-Auction 03/02/2025.

Despite these efforts, we regret to inform you that there has been no successful bid or interest from potential buyers during any of the aforementioned e-auctions.

Please note, this will be the final opportunity for you that within 7 days from receiving of this letter either deposit full balance amount and close the loan accounts or suggest any potential buyer to the bank failing which the bank shall proceed with selling the property through private treaty or any other legally acceptable & permissible means. As the being last recourse available.

We urge you to treat this matter with utmost urgency. For any clarification or to discuss possible options, please contact our branch at 9672444456 or visit us during business hours.

Description of the immovable property:

Mortgaged Property located at Residential Property Book No. 48 and 29, Patta No. 30 and 11, Village Shri Balaji, Nagaur, Rajasthan, Pin-341029 Area - Admeasuring 5335 Sq. Ft & Built-up Area-4026 Sq. Ft.

Date: 12-02-2026
 Place: Jaipur

YES BANK YES BANK LIMITED
 Regd. Office: 4th Floor, Anand Bhawan, Plot No. 307, Sansar Chandra Road, Chokri, Vashi, Navi Mumbai - 400015. Branch Office: 4th Floor, West Express Highway, Santacruz East, Mumbai - 400055.

POSSESSION NOTICE (FOR IMMOVABLE PROPERTY)

Whereas the undersigned being the Authorized Officer of Yes Bank Limited under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002) and in exercise of the powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002, issued a demand notice dated 27-Oct-2025 calling upon the Borrower Mr. Vijay Kumar Bajija (Borrower), Mrs. Tuli Devi (Co-Borrower) vide loan account number AFH002401984254 to repay the amount mentioned in the said notice by Rs. 52,20,72,634 (Rupees Fifty Two Lakh Twenty Thousand Seven Hundred Twenty Five and Paise Sixty Three Only) as on 17-Oct-2025 together with further interest and other charges thereon, within 60 days from the date of receipt of the said notice.

The Borrower, Co-Borrowers, Mortgages, and Guarantors having failed to repay the amount, notice is hereby given to the Borrower, Co-Borrowers, Mortgages, Guarantors, and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under sub-section (4) of section 13 of the said Act read with Rule 8 of the Security Interest (Enforcement) Rules, 2002 on this 9th day of February of the year 2026.

The Borrower, Co-Borrowers, Mortgages and Guarantors in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Yes Bank Limited for an amount Rs. 52,20,72,634 (Rupees Fifty Two Lakh Twenty Thousand Seven Hundred Twenty Five and Paise Sixty Three Only) as on 17-Oct-2025 and interest and costs thereon.

The Borrower/Mortgages attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

DESCRIPTION OF IMMOVABLE PROPERTY

All that piece and parcel of Flat No. 307, Type 3-BHK, Second Floor, 'Shree Krishna Residency', Plot No. R-11/88, R-11/89, R-11/90, and R-11/91, Scheme Chordia City (Indraprastha Colony), Ajmer Road, Jaipur, Rajasthan Admeasuring Super Built Up Area 1202.26 Sq. Ft., Built Up Area 899.41 Sq. Ft. and Carpet Area 735.99 Sq. Ft. and owned by Mrs. Tuli Devi W/o Mr. Vijay Kumar and land bounded as under:

North: Plot No. R-11/82 South: Plot No. R-11/87
 East: Road 12.2 Mtr. Wide West: Plot No. R-11/97, R-11/96, R-11/95, & R-11/94
 Date: 09/02/2026 Place: Jaipur For YES BANK Limited, Authorized Officer

JAIPUR VIDYUT VITRAN NIGAM LIMITED
 Regd. Office: Vidyut Bhawan, Jangpoh, Jyoti Nagar, Jaipur 302005
 Website: www.jvnl.com Website: www.jvnl.com E-mail: jaipur@jvnl.com
 OFFICE OF THE SUPERINTENDING ENGINEER (MM-II), MM Building, Old Power House Premises, Near Ram Mandir, Banipur, Jaipur-302026, Tel: 01412202607, E-Mail: idm@jvnl.com

e-PROCUREMENT TENDER NOTICE

e-tenders are invited for purchase of HT & MIP Meter boxes (TN-3000, UBN-VVN2526GLOB00966), 33 KV CT-PT Sets of various ratios (TN-3000, UBN-VVN2526GLOB00968), 11 KV CT-PT Sets of various ratios (TN-3000, UBN-VVN2526GLOB00969), 33/11 KV 5.0 MVA Power Transformers (TN-3000, UBN-VVN2526GLOB00972), Battery sets of 110 volts 120 AH (TN-3000, UBN-VVN2526GLOB00973), Battery Charger (TN-3000, UBN-VVN2526GLOB00974), 33 KV VCB Indoor Type (TN-3000, UBN-VVN2526GLOB00975), 11 KV Ring Main Units (2 LBS + VCB) (TN-3000, UBN-VVN2526GLOB00976), 33 KV Surge Arrestors (TN-3000, UBN-VVN2526GLOB00977), 11 KV (ST) Type Surge Arrestors (TN-3000, UBN-VVN2526GLOB00978), 315 KVA Three Phase Copper wound Energy Efficient Level-1 (Star-1) Distribution Transformers (TN-3010, UBN-VVN2526GLOB00965), 500 KVA Three Phase Copper wound Energy Efficient Level-1 (Star-1) Distribution Transformers (TN-3011, UBN-VVN2526GLOB00967), 10 KVA Single Phase Aluminum wound Energy Efficient Level-1 with ICB Distribution Transformers (TN-3012, UBN-VVN2526GLOB00970) and 5 KVA Single Phase Aluminum wound Energy Efficient Level-1 with ICB Distribution Transformers (TN-3013, UBN-VVN2526GLOB00971). All the details regarding tenders are available at web site www.energy.rajjasthan.gov.in/jvnl, www.sppr.rajjasthan.gov.in and www.eproc.rajjasthan.gov.in. In future, corrigendum/ extension, if any, shall be published only at above web sites.

Raj Samardh/CT/25/19612 JPR-3120 (2026) SUPERINTENDING ENGINEER (MM-II)
 For Electricity Complaints Toll Free No. 1900 180 6507

Karnataka Industrial Areas Development Board
 (A Government of Karnataka Undertaking)
 # 2, 2/1 and 2/3, Kalidasa Marg, 1st Main Road Gandhinagar, Bengaluru-560009, Ph No. 22265383, website: www.kiabd.in

No. IADB/ENGG/ETND-EP-27/1670/2025-26 Date: 10.02.2026

SHORT TERM NOTICE INVITING TENDER
 (Through GOK KPPP Portal Only)

Tender under two cover bid system is invited for the work mentioned below as per the Karnataka Transparency in Public Procurement Act 1999 and Rules 2000 through electronic procurement from eligible Class-I (Civil) issued from KPWD, who have got adequate financial resources, suitable construction equipments, technical man power & sufficient past experience for the following work as per the schedule given below:

Name of the work: Formation of Industrial Layout Including Formation of 18M, 15M & 12M Wide Roads, Flexible Pavement, Construction of RCC Side Drains, Inspection Chambers, Over Head Tank, HDPE Water Supply Pipeline etc., at Manvi Industrial Area, Manvi Taluk, Raichur District.

Last date for submission of bids: 27.02.2026 upto 04:00 pm.

Applicants May Download Bidding Documents from the Karnataka Public Procurement Portal <https://kppp.karnataka.gov.in>.

Sd/-
 DIPR/CP/AAA/5590/2025-26 Chief Engineer-2, KIADB Bengaluru

FORM A PUBLIC ANNOUNCEMENT
 (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF PRAYAG POLYTECH PRIVATE LIMITED

RELEVANT PARTICULARS

1. Name of Corporate Debtor	PRAYAG POLYTECH PRIVATE LIMITED
2. Date of incorporation of Corporate Debtor	16/08/1982
3. Authority under which Corporate Debtor is incorporated / registered	ROC - Jaipur (transfer from Delhi to Rajasthan)
4. Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U28994RJ1982PTCO12328
5. Address of the registered office and principal office (if any) of Corporate Debtor	Regd. Office: C-587, Phase-1, Industrial Area, Bhiwadi, Alwar, Rajasthan - 301019
6. Insolvency commencement date in respect of Corporate Debtor	10/02/2026
7. Estimated date of closure of insolvency resolution process	09/08/2026
8. Name and Registration number of the insolvency professional acting as Interim Resolution Professional	Rishabh Chand Lodha Reg. No.: IBB/PA-01/PI/P-01075/2017-2018/11766 AFA Valid Upto: 31.12.2026
9. Address & email of the interim resolution professional, as registered with the board	E-5, Basant Vihar, Bhiwara - 310001 Email: rishabhlodha57@gmail.com
10. Address and e-mail to be used for correspondence with the Interim Resolution Professional	E-5, Basant Vihar, Bhiwara - 310001 Email: prayagpolytech.cip@gmail.com
11. Last date for submission of claims	24/02/2026
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional	Not Applicable
13. Names of insolvency professionals identified to act as authorized representative of creditors in a class (three names for each class)	Not Applicable
14. (a) Relational forms and (b) Details of authorized representatives are available at:	a) WebLink: https://bbi.gov.in/en/home/downloads (b) Physical Address: Same as at point no. 09

Notice is hereby given that the National Company Law Tribunal Jaipur Bench has ordered the commencement of a corporate insolvency resolution process of the Prayag Polytech Private Limited on 10th February, 2026.

The creditors of Prayag Polytech Private Limited are hereby called upon to submit their claims with proof on or before 24th February, 2026 to the interim resolution professional at the address mentioned against the point no. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
 RISHABH CHAND LODHA
 Date: 12.02.2026 Interim Resolution Professional, Prayag Polytech Private Limited
 Place: Bhiwara Regn. No.: IBB/PA-01/PI/P-01075/2017-2018/11766

HERO HOUSING FINANCE LIMITED
 Registered Office: 09, Community Centre, Basant Lok, Vasant Vihar, New Delhi-110057.
 Branch Office: Hero Housing Finance Ltd Plot No - 5, Block No B Kharsa No 987-991 Near Sankalp, Durgam Cheruvu, Durgam, Hyderabad - 500011.

PUBLIC NOTICE (E-AUCTION FOR SALE OF IMMOVABLE PROPERTY)

[UNDER RULE 8(1) OF THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002]

NOTICE FOR SALE OF IMMOVABLE PROPERTY MORTGAGED WITH HERO HOUSING FINANCE LIMITED (SECURED CREDITOR) UNDER THE SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002.

Notice is hereby given to the public in general and in particular to the borrower(s) and guarantor(s) or their legal heirs/representatives that the below described immovable properties mortgaged/charged to the Secured Creditor, the possession of which has been taken by the Authorized Officer of Hero Housing Finance Limited (Secured Creditor), will be sold on 27-Feb-2026 (E-Auction Date) as 'AS IS WHERE IS', 'AS IS WHAT IS' and 'WHATEVER THERE IS' basis for recovery of outstanding dues from below mentioned Borrower, Co-Borrowers or Guarantors. The Reserve Price and the Earnest Money Deposit is mentioned below. The EMD should be made through Demand Draft/DRAFT/RTGS/NEFT for participating in the Public E-Auction along with the Bid Form which shall be submitted to the Authorized Officer of the Hero Housing Finance Ltd On or before 27-Feb-2026 till 5 PM at Branch Office: Hero Housing Finance Ltd Plot No - 5, Block No B Kharsa No 987-991 Near Judicial Colony, Durgam, Hyderabad, Pin - 500011.

Loan Account No.	Name of Borrower(s) / Co-Borrower(s) / Guarantor(s) / Legal Heir(s) / Legal Rep.	Date of Demand Notice (As on date)	Type of Possession (Under Constructive / Physical)	Reserve Price / Earnest Money
HHFDRLP2200020744	Lalit Kumar Patidar, Geeta Patidar, Jay Ambe Tea And Cold Drink House	28/11/2023, Rs. 36,48,806/- as on 11/02/2026	Physical	Rs. 18,50,000/-

Description of property: All piece and parcel of House Situated On Patta No. 48 in Kharsa No 3786 Gram Padwa, Patwar Halka, Padwa, Durgam, Rajasthan - 314023, Total Area Admeasuring 1869.9 SQ.FT. Boundaries: North: Plot of Shri Lalit son of shri Meghraj Singh, Secured Creditor shall not be responsible in any way for any third party claims/ rights/ dues. The said sale shall be subject to all conditions/ prescribed under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002. The other terms and conditions of the E-Auction are published in the following website: www.herohousingfinance.com. For Property details and visit to property contact to Mr. Ershad Ali, erhad.ali@herooff.com / 8802270415 and Shekhar Singh 9711522275 / shekhar.singh@herooff.com. The prospective bidders can inspect the property on 27-Feb-2026 between 11:00 AM to 2:00 PM with prior appointment.

15 DAYS SALE NOTICE TO THE BORROWER/GUARANTOR/MORTGAGOR

The above-mentioned Borrower/Mortgages/guarantors are hereby notified to pay the sum as mentioned in Demand Notice under section 13(2) with as on date and interest and expenses before the date of Auction failing which the property shall be auctioned on balance dues, if any, will be recovered with interest and cost from you.

For detailed terms and conditions of the sale, please refer to the link provided in <https://www.herohousingfinance.com>, www.herohousingfinance.com and www.herohousingfinance.com (Secured Creditor's) website i.e., www.herohousingfinance.com.

For Hero Housing Finance Ltd. Authorized officer
 Date: 12/02/2026
 Place: Durgam/Cheruvu/ Rajasthan
 Mr. Ershad Ali, Mob-8802270415
 Email: erhad.ali@herooff.com

"IMPORTANT"

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Motilal Oswal Home Finance Limited
 Regd. Office: Motilal Oswal Tower, Pratikulimul Sayani Road, Opp. P. N. Dapori, Prabhadevi, Mumbai - 400 025, CS - 829188989 Website: www.motilaloswal.com Email: info@motilaloswal.com

POSSESSION NOTICE (FOR IMMOVABLE PROPERTY)

(UNDER RULE 8(1) OF THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002)

Whereas the undersigned being the authorized officer of Motilal Oswal Home Finance Limited, (Formerly known as Aspir Home Finance Corporation Ltd), under Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002), and in exercise of powers conferred under Section 13 (12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued Demand Notice dated mentioned hereunder calling upon the following borrowers to repay the amount mentioned in the notice also mentioned hereunder within 60 days from the date of receipt of the said notice.

The following borrowers having failed to repay the amount, notice is hereby given to the following borrowers and the public in general that undersigned has taken possession of the properties described herein below in exercise of powers conferred on him under sub section (4) of section 13 of the Act read with Rule 8 of the Security Interest (Enforcement) Rules, 2002 on the date mentioned hereunder.

Sr No	Loan Agreement No. / Name Of The Borrower/ Co-Borrower/Guarantor	Date of Demand Notice & Outstanding	Date Of Possession Taken	Description Of The Immovable Property : All That Part And Parcel Of Property Consisting Of Property Address
1	LXMOALWAR5422-230671100 Borrower: Rahul Singh Co-Borrower: Brajvati Rahul Singh	18-11-2025 Rs.896275/-	06-02-2026	Patta Number 05, Sundarwal, Bharatpur, Rajasthan, Rajasthan Govt School, Bharatpur Rajasthan-321205

The borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the Charge of Motilal Oswal Home Finance Limited for an amount mentioned herein above and interest thereon. The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

Place : Rajasthan
 Date : 12.02.2026 (Motilal Oswal Home Finance Limited)

AU SMALL FINANCE BANK LIMITED
 (A SCHEDULED COMMERCIAL BANK)
 Demand Notice Under Section 13(2) of Securitisation Act of 2002

As the loan account became NPA therefore the Authorized officer under section 13(2) of "The Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002" had issued 60 days demand notice to the borrowers/co-borrowers/ Mortgages/guarantors (collectively referred as "Borrowers") as given in the table. According to the notice if the borrowers do not deposit the entire amount within 60 days, the amount will be recovered from auction of the mortgage properties/secured assets as given below. Therefore you the borrowers are informed to deposit the entire loan amount along with future interest and expenses within 60 days from the date of demand notice, otherwise under the provisions of 13(4) and 14 of the said Act, the Authorized officer is free to take possession for sale of the mortgage properties/Secured assets as given below.

Borrowers to note that after receipt of this notice, in terms of Section 13(13) of the Act, 2002, you are prohibited and restrained from transferring any of the secured assets by way of sale, lease or otherwise, without prior written consent of the secured creditor.

Borrowers attention are attracted towards Section 13(8) of the Act, 2002 that the borrowers shall be entitled to redeem their secured asset upon the payment of the complete outstanding dues as mentioned below before the publication of auction notice, which thereafter shall cease to exist.

Name of the Borrower/ Co-Borrower /Mortgagor/Guarantor/ Loan A/c No.	Date and Amount of Demand Notice Under Sec. 13(2)	Description of Mortgaged Property	Name of the Borrower/ Co-Borrower /Mortgagor/Guarantor/ Loan A/c No.	Date and Amount of Demand Notice Under Sec. 13(2)	Description of Mortgaged Property
(A/c No.) 19001060123624261 Smt. Amana (Co-Borrower & Legal Heir Of Late Shri Arif - Borrower), Mosin (Co-Borrower & Legal Heir Of Late Shri Arif - Borrower), Kayyum Khan (Guarantor)	5-Dec-25 Rs. 263098/- Rs. Two Lakh Sixty-Three Thousand Ninety-Eight Only As on 4-Dec-25	Property Situated At - Patta No.- 2248, Plot No- 38, Ram Nagar, Kachhi Basti, Dist.- Jaipur, Rajasthan Admeasuring 41.66 SqYd	(A/c No.) 190010601304121717 & 1900106080454212 M/S Radhey Rasthy Trading (Borrower), Bharat Singh Sirra (Co-Borrower), Prem Chand Meena (Co-Borrower)	16-Dec-25 Rs. 310594/- Rs. Three Lakh Ten Thousand Five Hundred Ninety-Four Only & Rs. 365261/- Rs. Three Lakh Sixty-Five Thousand Two Hundred Sixty-One Only As on 11-Dec-25	Property Situated At- Patta No 25, Gram Panchayat Barodak Kathumar, Titpuri , Rajpur, Dist-Alwar, Rajasthan Admeasuring 138.88 SqYds.
(A/c No.) 1900107013018980 Smt. Jasvinder Kaur (Co-Borrower & Legal Heir Of Late Shri Nirmal Singh - Borrower)	5-Dec-25 Rs. 335498/- Rs. Nine Lakh Thirty-Five Thousand Four Hundred Ninety-Eight Only As on 4-Dec-25	Property Situated At Plot No 95 , North Side , Chak No 15 Hmh , S.No. 141/23, Killa No 1 - 4 -7-14, 17-24, Suncity Colony , Dist - Hanumangarh, Rajasthan Admeasuring 750 Sqft	(A/c No.) 19001060141207336 & 1900106013143875 Onkar Mal (Borrower), Smt.Vimala (Co-Borrower), Smt.Mamta (Co-Borrower),	16-Dec-25 Rs. 280471/- Rs. Two Lakh Eighty Thousand Four Hundred Seventy-One Only & Rs. 474966/- Rs. Four Lakh Seventy-Four Thousand Nine Hundred Sixty-Six Only As on 11-Dec-25	Property Situated At - Patta No.14 Book No 296, Village- Raisinghpura, Tehsil- Nohar Raisinghpura Hanumangarh, Village - Nohar, Distt - Hanumangarh, Rajasthan, 335523 Admeasuring 2365 Sqft
(A/c No.) 19001071034189974 Smt. Roshani (Co-Borrower & Legal Heir Of Late Shri Indra Singh - Borrower)	5-Dec-25 Rs. 585262/- Rs. Five Lakh Eighty-Five Thousand Two Hundred Sixty-Two Only As on 4-Dec-25	Property Situated At -Book No 04 Jild No 567 Book No 01 Jild No 1868, Patta No 332, Vill Bibipur, Bhadra, District - Hanumangarh, Rajasthan Admeasuring 140.24 Square Metre	(A/c No.) 19001070231012381 Ashok Kumar (Borrower), Sahiram (Co-Borrower), Krishan Lal (Guarantor)	16-Dec-25 Rs. 1646036/- Rs. Sixteen Lakh Forty-Six Thousand Thirty-Six Only As on 11-Dec-25	Property Situated At- Patta No 40, Book No 58, Vill- 13 Spd, Pilibanga, Rawatsar, Dist- Hanumangarh, Rajasthan, 335803 Admeasuring 4250 Sqft.
(A/c No.) 19001070550824974 & 1900107055038995 Surjeet Singh (Borrower), Smt.Manmeet Kour (Co-Borrower)	8-Dec-25 Rs. 396668/- Rs.Three Lakh Ninety-Six Thousand Six Hundred Sixty-Eight Only & Rs. 650877/- Rs. Six Lakh Fifty Thousand Eight Hundred Seventy-Seven Only As on 6-Dec-25	Property Situated At- Flat No 405, Floor No.-4, Tower No L9 2BHK, Kharsa No 67 Upon 833 And 68, Latana Homes, Kollia Sank, Block L9 , Neemrana, District-Alwar, Rajasthan Admeasuring 543 Sqft	(A/c No.) 19001060134462422 M/S Sushma Traders (Borrower), Yogender (Co-Borrower), Smt.Sushma (Co-Borrower), Yogesh (Co-Borrower)	16-Dec-25 Rs. 2447529/- Rs. Twenty-Four Lakh Forty-Seven Thousand Five Hundred Twenty-Nine Only As on 11-Dec-25	Property Situated At Kharsa No 94 , Vill - Khushkhera , Tehsil -Tapukara , Dist - Alwar , Rajasthan Admeasuring 270.22 Sq.Yds
(A/c No.) 19001060716216535 Sagdish Narayan Sharma (Borrower), Dilip Kumar Sharma (Co-Borrower), Smt.Lalita Sharma (Co-Borrower)	12-Dec-25 Rs. 609091/- Rs. Six Lakh Nine Thousand Ninety-One Only As on 11-Dec-25	Property Situated At- Sainthal, Dist-Dausa, Rajasthan Admeasuring 53.76 Sq.Yds	(A/c No.) 19001060134591885 Laxminarayan Saini (Borrower), Smt.Dhambal Devi Saini (Co-Borrower), Kailash Chand Saini (Co-Borrower)	16-Dec-25 Rs. 2933379/- Rs. Eight Lakh Ninety-Three Thousand Three Hundred Seventy-Nine Only As on 11-Dec-25	Property Situated At - Patta No 9, G P Gudha Katla, Panchayat Samiti Baswa, Karnawariya Ki Dhani Village- Gudha Katla, Dist -Dausa , Rajasthan Admeasuring 202.22 Sq Yd
(A/c No.) 19001060824210341 M/S Mahadev Traders & Properties (Borrower), Smt.Suman (Co-Borrower), Bharat Singh Kushwah (Co-Borrower)	12-Dec-25 Rs. 221190/- Rs. Two Lakh Twenty-One Thousand One Hundred Ninety-Only As on 11-Dec-25	Property Situated At- Plot No 33, Baijrang Vihar, C Block, Vatika Road, Vill- Shyonghpura, Kallawal, Tehsil- Sanganeer, Dist- Jaipur, Rajasthan Admeasuring 50.25 SqYds.	(A/c No.) 19001060138157921 Smt.Priyanka (Borrower), Dharam Singh Bairowa (Co-Borrower), Kedar Bairowa (Co-Borrower)	16-Dec-25 Rs. 1496283/- Rs. Fourteen Lakh Ninety-Six Thousand Two Hundred Eighty-Three Only As on 11-Dec-25	Property Situated At- Patta No 89 Kharsa No 79-2, Ward No 8 Bairwa Mohalla Behind Hospital , Tehsil- Sapotara, Dist- Karauli, Rajasthan Admeasuring 99.54 Sqmtr.
(A/c No.) 19001060122006406 M/S Mahadev Traders & Properties (Borrower), Bharat Singh Kushwah (Co-Borrower), Radhey Shyam Raigar (Guarantor)	12-Dec-25 Rs. 542779/- Rs. Five Lakh Forty-Two Thousand Seven Hundred Seventy-Nine Only As on 11-Dec-25	Property Situated At- Plot No 33, Baijrang Vihar, C Block, Vatika Road, Vill- Shyonghpura, Kallawal, Tehsil- Sanganeer, Dist- Jaipur, Rajasthan Admeasuring 50.25 SqYds.	(A/c No.) 19001060144573700 Kishn Lal (Borrower), Raju Saini (Co-Borrower), Rohitash (Co-Borrower)	16-Dec-25 Rs. 657441/- Rs. Six Lakh Fifty-Seven Thousand Four Hundred Forty-One Only As on 11-Dec-25	Property Situated At- Patta No 09, Village Bansur Malviya Ka Mohalla, District- Alwar, Rajasthan Admeasuring 117.44 Square Yard
(A/c No.) 19001060125120861 M/S Gangat Materal Supply (Borrower), Ganpat Kumar (Co-Borrower), Smt.Kela Devi (Co-Borrower), Gopal Prajapat (Guarantor)	12-Dec-25 Rs. 191749/- Rs. One Lakh Ninety-One Thousand Seven Hundred Forty-Nine Only As on 11-Dec-25	Property Situated At- Patta No 46, Gram Panchayat Lambaharisingh Malpura, Village- Lambaharisingh, Dist-Tonk, Rajasthan Admeasuring 293.88 SqYds	(A/c No.) 1900106023110969 M/S Garg Saras Deyri And Sweets (Borrower), Smt.Pinkl Devi Agrawal (Co-Borrower), Lakh Agrawal (Co-Borrower), Vishnu Kumar Agrwal (Co-Borrower)	18-Dec-25 Rs. 1246028/- Rs. Twelve Lakh Forty-Six Thousand Twenty-Eight Only As on 11-Dec-25	(1) Property Situated At Patta No 046, Village- Pratargarh ,Panchayat Samiti Thanagazi, Tehsil - Thanagazi, District-Alwar, Rajasthan Admeasuring 114.66 SqYds (2) Property Situated At Village- Pratargarh, Panchayat Samiti Thanagazi, District-Alwar, Rajasthan Admeasuring 36 SqYds (3) Property Situated At- Patta No 35, Village- Pratargarh, Panchayat Samiti Thanagazi Tehsil- Thanagazi, District-Alwar, Rajasthan Admeasuring 35 SqYds
(A/c No.) 19001060127072045 Ram Lal (Borrower), Smt.Khivani (Co-Borrower), Omprakash Hardu (Co-Borrower)	12-Dec-25 Rs. 346280/- Rs. Three Lakh Forty-Four Thousand Six Hundred Twenty-Eight Only As on 11-Dec-25	Property Situated At- Patta No. 06, Book No. 53, Sankalp No. 02, Vill, Gram Kalyansar, Tehsil- Sridurgamgarh, Dist- Bikaner, Rajasthan Admeasuring 895.0 Sq Ft	(A/c No.) 19001060826861890 M/S Tanu Beauty Parlor (Borrower), Smt.Asha Sharma (Co-Borrower), Jai Krishan Sharma (Co-Borrower)	18-Dec-25 Rs. 344275/- Rs. Three Lakh Forty-Four Thousand Two Hundred Seventy-Five Only As on 17-Dec-25	Property Situated At - Gram & Gram Panchayat- Pratargarh, Tah-, Thanagazi, Dist- Alwar, Rajasthan Admeasuring 44 SqYds
(A/c No.) 19001070142341483 Bheem Singh Saini (Borrower), Smt.Kabuli Devi (Co-Borrower), Vijay Kumar Saini (Co-Borrower)	12-Dec-25 Rs. 1150272/- Rs. Eleven Lakh Fifty Thousand Two Hundred Seventy-Two Only As on 11-Dec-25	Property Situated At- Patta No. 785, Nagarpalika Mandal Kotputli, Situated At Basadi, Tehsil- Kotputli, Dist- Jaipur, Rajasthan Admeasuring 55.89 SqYds.	(A/c No.) 19001070825585134 Girraj Prasad Meena (Borrower), Smt.Nirma Meena (Co-Borrower)	18-Dec-25 Rs. 321343/- Rs. Three Lakh Twenty-Four Thousand One Hundred Thirty-Four Only As on 11-Dec-25	Property Situated At - Kh No 295, Patta No 18, Vill Doroli, Gram Panchayat Doroli, Panchayat Samiti Rainsi, Dist - Alwar, Rajasthan , 301408 Admeasuring 298.22 SqYds.
(A/c No.) 19001060134311369 Babu Singh (Borrower), Smt.Gyarsi Devi (Co-Borrower)	15-Dec-25 Rs. 572762/- Rs. Five Lakh Seventy-Two Thousand Seven Hundred Sixty-Two Only As on 11-Dec-25	Property Situated At-Plot No 117, New Star City Badli Ka Bas, Mahaveer Public School, Jarwaa Ramgarh, District- Jaipur, Rajasthan Admeasuring 83 Square Yard	(A/c No.) 19001060140973181 M/S Amit Kabadi (Borrower), Amit (Co-Borrower), Ashok Agarwal (Co-Borrower), Vishnu Kumar Agrwal (Co-Borrower)	18-Dec-25 Rs. 1046328/- Rs. Ten Lakh Forty-Six Thousand Three Hundred Twenty-Eight Only As on 11-Dec-25	Property Situated At Kharsa No 469 , Vill - Kanjoli , Todabhim , Dist - Karauli , Rajasthan Admeasuring 266.66 SqYd
(A/c No.) 1900106083180554 Rampogal Swami (Borrower), Smt.Suman Devi (Co-Borrower)	15-Dec-25 Rs. 731751/- Rs. Seven Lakh Thirty-One Thousand Seven Hundred Fifty-One Only As on 11-Dec-25	Property Situated At - Ward No 06 Dhani Kariganr Vistar Vija, Sivaram Baba Ki Bagichi, Tehsil- Phulera, Distt- Jaipur, Rajasthan Admeasuring 128 SqYds	(A/c No.) 19001060114041430 Smt. Laxmi Devi (Co-Borrower & Legal Heir Of Late Shri Radhey Shyam Kumar - Borrower), Sugam chand daryia (Co-Borrower)	20-Dec-25 Rs. 545052/- Rs. Five Lakh Forty-Five Thousand Fifty-Two Only As on 20-Dec-25	Property Situated At- Patta Number 868 Gram Panchayat Blochi Panchayat Samiti Amer, Dist- Jaipur, Rajasthan Admeasuring 325 Square Yard
(A/c No.) 19001060127546470 Shri Krishna Furniture (Borrower), Itavari Smt (Co-Borrower)	15-Dec-25 Rs. 167402/- Rs. One Lakh Sixty-Seven Thousand Four Hundred Two Only As on 11-Dec-25	Property Situated At- Patta No 53, Gram Panchayat Rampura, Near Temple Kathumar, District - Alwar, Rajasthan Admeasuring 176.77 SqYds	(A/c No.) 19001060827499404 M/S Priya Dadi (Borrower), Ganesh Lal (Co-Borrower), Legal Heir Of Late Shri Bhagwan Sahay Kishana (Co-Borrower)	20-Dec-25 Rs. 657100/- Rs. Six Lakh Fifty-Seven Thousand One Hundred Only As on 20-Dec-25	Property Situated At- Patta No- 01, Misal No - 03, Sankalp No. 04, Vill- Nasnotia, Gadota, Tehsil- Dausa, District- Rajasthan Admeasuring 116.67 SqYds
(A/c No.) 1900106083047461 M/S Shri Krishna Furniture (Borrower), Omddt (Co-Borrower), Itavari Smt (Co-Borrower)	15-Dec-25 Rs. 222108/- Rs. Two Lakh Twenty-Two Thousand One Hundred Eight Only As on 11-Dec-25	Property Situated At -Patta No 53, Gram Panchayat Rampura, Near Temple Kathumar, District - Alwar, Rajasthan Admeasuring 17			

INDIA SHELTER FINANCE CORPORATION LTD.
 Home Loans Registered Office: Plot-15,6th Floor, Sec-44, Institutional Area, Gurugram, Haryana-122002.
 Branch Office: Bp-49, First Floor, Neelam Bata Road, Nit Faridabad-121001, E-44, Ground Floor, Industrial Area, Sector-3, Near Sec 16 Metro Station, Noida, Uttar Pradesh -201301, Kamal Dua, 84-r, First Floor, Opposite Lal Tanky Market, Model Town, Panipat, Haryana, Pin-132103, Shop No.6, Upper Ground Floor, C.R. Mall, Church Road, Ram Nagar Colony, Agra 282002, Plot No. 282, Laxman Das Complex, Ground Floor, Near Central Bank Of India, Deokali, Faizabad - 224001, Uttar Pradesh, No. 18, 1st Floor, District Center, Sanjay Nagar, Ghaziabad, Uttar Pradesh - 201002, Hall No-1, First Floor, Parsvnath Plaza-ii, Plot No-2, Neelgiri Commercial Center, Mansarovar Scheme, Delhi-Moradabad Road, Moradabad-UP-244001, 173, Nehru Nagar, First Floor, B.S.m. Chowk, Roorkee-247667, 59, D1/d2, Civil Line, Second Floor, Above Beta Showroom, Rudrapur-263153, 1st Floor, Scf 12 Main Market, Sector 14, Sonapat - 131001

PUBLIC NOTICE- AUCTION FOR SALE OF IMMOVABLE PROPERTY
 (UNDER RULE 9(1) OF THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002) NOTICE FOR SALE OF IMMOVABLE PROPERTY'S MORTGAGED WITH INDIA SHELTER FINANCE CORPORATION (ISFC) (SECURED CREDITOR) UNDER THE SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002

Notice is hereby given to the public in general and in particular to the borrower(s), co-borrower/s and guarantor(s) or their legal heirs/representatives that the below described immovable property/s mortgaged/charged to the Secured Creditor, the possession of which has been taken by the Authorized Officer of ISFC (secured creditor), will be sold on 27-02-2026 (on "AS IS WHERE IS", "AS IS WHAT IS" and "WHAT EVER THERE IS" basis for recovery of outstanding dues from below mentioned Borrowers, Co-Borrowers or Guarantors. The Reserve Price and the Earnest Money Deposit is mentioned below. The sealed envelope containing the EMD amount for participating in Public Auction shall be submitted to the Authorized Officer of ISFC on or before 26-02-2026 till 5 PM by EMD/ Payment will be DD/ Cheque/ RTGS/NEFT at Branch/Corporate Office. Bp-49, First Floor, Neelam Bata Road, Nit Faridabad-121001, E-44, Ground Floor, Industrial Area, Sector-3, Near Sec 16 Metro Station, Noida, Uttar Pradesh -201301, Kamal Dua, 84-r, First Floor, Opposite Lal Tanky Market, Model Town, Panipat, Haryana, Pin- 132103, Shop No. 6, Upper Ground Floor, C.R. Mall, Church Road, Ram Nagar Colony, Agra 282002, Plot No. 282, Laxman Das Complex, Ground Floor, Near Central Bank Of India, Deokali, Faizabad - 224001, Uttar Pradesh, No. 18, 1st Floor, District Center, Sanjay Nagar, Ghaziabad, Uttar Pradesh - 201002, Hall No-1, First Floor, Parsvnath Plaza-ii, Plot No-2, Neelgiri Commercial Center, Mansarovar Scheme, Delhi- Moradabad Road, Moradabad-UP-244001, 173, Nehru Nagar, First Floor, B.S.m. Chowk, Roorkee - 247667, 59, D1/d2, Civil Line, Second Floor, Above Beta Showroom, Rudrapur-263153, 1st Floor, Scf 12 Main Market, Sector 14, Sonapat - 131001

Loan Account No. and Name of Borrower(s)/ Co-Borrower(s)/ Guarantor(s)/Legal Heir(s)/Legal Rep.	Date of Demand Notice Amount As On Date	Type of Possession (Under Constructive/ Physical)	Reserve Price, Earnest Money
HL11CLLNS00005043895/AP-10093498 MR./ MRS. Neetu W/O Vinod , MR./ MRS. Vinod S/O SEVI	15.10.2024 Rs. 689582/- (Rupees Six Lakh Eighty Nine Thousand Five Hundred Eighty Two Only)	Symbolic Possession	Rs. 8,00,000/- Rs. 80,000/-

Description Of Property: All piece and parcel of Mu No 165 Kila Mu No 4/2/2(4-0) 6/2/1(3-10) 7/1/2(2-13) total rakba 10 Kanal 3 Marle ka 13/812 Part, Bakard rakba3/1/4 Marla Area 100 Sq Yards Mauja Palwal (Shamshabad) Teh Palwal Distt Palwal Haryana 121102, BOUNDARY:- East-House of Khajani, West-House of Chander Pal, North-Vacant Plot, South-Rasta

Loan Account No. and Name of Borrower(s)/ Co-Borrower(s)/ Guarantor(s)/Legal Heir(s)/Legal Rep.	Date of Demand Notice Amount As On Date	Type of Possession (Under Constructive/ Physical)	Reserve Price, Earnest Money
HL11CLLNS00005082100/AP-10216514 MR./ MRS. SAVITA RANI W/O PARVEEN KUMAR, MR./ MRS. PARVEEN KUMAR S/O RAMDHAN	7-April-2025 Rs. 881305/- (Rupees Eight Lakh Eighty One Thousand Three Hundred Five Only)	Physical Possession	Rs. 7,50,000/- Rs. 75,000/-

Description Of Property: All Piece And Parcel House having area Land meauling 200 sq. Yds.(69 feet x 26 Feet) i.e. 06 Marla 06 sarsai being 5/11 share out of 07 Kanal 16 Marla comprised in Khewat no. 1038 Khatoni no. 1119 Rect No.45 Killa no. 25/27(1-16),Vide Jamabandfor the year 2019-2020 Situated inVill. Kiwana Tehsil Samalkha Distt. Panipat, BOUNDARY:- East-Street, West-Property of Ishwer ,North-House of Krishan, South-Property of Bholaria

Loan Account No. and Name of Borrower(s)/ Co-Borrower(s)/ Guarantor(s)/Legal Heir(s)/Legal Rep.	Date of Demand Notice Amount As On Date	Type of Possession (Under Constructive/ Physical)	Reserve Price, Earnest Money
LA11CLLNS00005049817/AP-10112392 MR./ MRS. KAVITA W/O SANJAY, MR./ MRS. SANJAY	12.01.2023 Rs. 854100.09/- (Rupees Eight Laks Fifty Four Thousand One Hundred Paise Nine Only)	Physical Possession	Rs. 7,50,000/- Rs. 75,000/-

Description Of Property: All piece and parcel of property bearing Transfer Deed No. 1602 Dated 16/05/2022, Comprising Of A Khewat/Khata No. 122/133, Mu No. 66, Kila No. 3(8-0), 4(8-0), Having An Area Of 217 Sq Yards, Situated At Waka Siwana, Mauja Keshpur, Teh & Distt Palwal, BOUNDARY: East: Property of Sanjay, West: Road, North: Plot of Others, South: Plot of Virendra.

Loan Account No. and Name of Borrower(s)/ Co-Borrower(s)/ Guarantor(s)/Legal Heir(s)/Legal Rep.	Date of Demand Notice Amount As On Date	Type of Possession (Under Constructive/ Physical)	Reserve Price, Earnest Money
LA28LALNS00005034821/AP-10070797 MRS. NEELAM W/O RAVENDRA, MR. RAVENDRA KUMAR S/O VIJENDRA SINGH, MR. VINOD KUMAR S/O VIJENDRA SINGH	12.11.2024 Rs. 746415/- (Rupees Seven Lakh Forty Six Thousand Four Hundred Fifteen Only)	Physical Possession	Rs. 3,00,000/- Rs. 30,000/-

Description Of Property: All Piece And Parcel Of Shop No. Ug 255, Rishi Plaza, Mohalla Har-sahay Khidki Ward No. 20, Kasba Samsabad, Teh. Fatehabad Distt. Agra Up Measuring 12.55 Sq Mts. BOUNDARY:- East-Property Of Hariom, West-10 Feet Wide Road, North-Shop No-Ug-254, South-Shop No-Ug-256

Loan Account No. and Name of Borrower(s)/ Co-Borrower(s)/ Guarantor(s)/Legal Heir(s)/Legal Rep.	Date of Demand Notice Amount As On Date	Type of Possession (Under Constructive/ Physical)	Reserve Price, Earnest Money
LA11VLLNS00005082358/AP-10195746 MRS. Dharam Bati W/O Jagbir Singh, MR. Soninder S/O Jagbir Singh, Mr./ Mrs. Jagvir Singh S/O Rati Ram	15.10.2024 Rs. 9,47,263/- (Rupees Nine Lakh Forty Seven Thousand Two Hundred Thirty Three Only)	Symbolic Possession	Rs. 8,50,000/- Rs. 85,000/-

Description Of Property: All Piece And Parcel Of Khewat/Khata No 161/257 Mu No 64 Kila No 17(8-0) 18(7-13) 23(7-13) 24(8-0) Mu No 81 Kila No 3(4-2) 4(1-12) Mu No 82 Kila No 21(2-7) 22(8-0) Mu No 83 Kila No 3(7-13) 4(8-0) 7(15-12) Mu No 86 Kila No 2(10-10) Area 150 Sq. yard, Araaji Jari Waka Mouja Gao Badoli Tehsil & District Palwal Haryana BOUNDARY:- East- Road 8 Ft, West-Property of Sikander, North-Property of Bali, South-Property of Bijendra

Loan Account No. and Name of Borrower(s)/ Co-Borrower(s)/ Guarantor(s)/Legal Heir(s)/Legal Rep.	Date of Demand Notice Amount As On Date	Type of Possession (Under Constructive/ Physical)	Reserve Price, Earnest Money
LA11VLLNS00005070821/AP-10169680 MR./ MRS. ASHA, MR./ MRS. SATISH,	09-Aug-2024 Rs. 885554/- (Rupees Eight Lakh Eighty Five Thousand Five Hundred Fifty Four Only)	Symbolic Possession	Rs. 1,00,000/- Rs. 1,00,000/-

Description Of Property: All Piece And Parcel Of House Area 135 Sq. Yds. Property Id no 63713EOMOS16TOR0197A lal dora Waka Mouja Bilochpur Tehsil & District Palwal Haryana, BOUNDARY:- East: Gali 6 Ft, West: Gali 6 Ft, North: Road 12 Ft, South: Property of premchand

Loan Account No. and Name of Borrower(s)/ Co-Borrower(s)/ Guarantor(s)/Legal Heir(s)/Legal Rep.	Date of Demand Notice Amount As On Date	Type of Possession (Under Constructive/ Physical)	Reserve Price, Earnest Money
HL11RNLNS00005076148/AP-10179827 MR./ MRS. MEENA, MR./ MRS. DHARAM CHAND	19-Aug-2023 ₹ 792947/- (Rupees Seven Lakh Ninety Two Thousand Nine hundred forty seven one Only)	Symbolic Possession	Rs. 1,00,000/- Rs. 1,00,000/-

Description Of Property: All Piece And Parcel Of Property comprising of land whose admeasuring area is 3.4 Marla, or 100 sq yards, carved out of Khewat/ Khatoni No. 117/121, mu.no.9, kila no. 1 (5-18), 2/1 (2-0), kita 2, Rakba 7 Karnal 18 Marla - 34/1580 part, situated at Moja Meerpur Kurali, Up-Tehsil Hassainpur, Tehsil Hodal, District Palwal, BOUNDARY:- East: Road, West: Gali, North: House of Sher Singh, South: House of Prakash S/ Shiv Narayan

Loan Account No. and Name of Borrower(s)/ Co-Borrower(s)/ Guarantor(s)/Legal Heir(s)/Legal Rep.	Date of Demand Notice Amount As On Date	Type of Possession (Under Constructive/ Physical)	Reserve Price, Earnest Money
HL200005345/AP-0483925 MR./ MRS. HEERA DEVI, MR./ MRS. Vinod Kumar, MR./ MRS. Rajeev kumar	30.3.2021 Rs.611321.99/- (Rupees Six lakh eleven thousand three hundred twenty one and ninety nine paisa only)	Symbolic Possession	Rs. 4,00,000/- Rs. 40,000/-

Description Of Property: All Piece And Parcel of house no plot area 81 sq. yds part of khasra no 171 mauza nainara Jat Gwalior Agra, Boundaries East-House Shri Jagdish, West- Rasta, North- Land Shri Gোধन Singh, South-House Shri Nandrasen

Loan Account No. and Name of Borrower(s)/ Co-Borrower(s)/ Guarantor(s)/Legal Heir(s)/Legal Rep.	Date of Demand Notice Amount As On Date	Type of Possession (Under Constructive/ Physical)	Reserve Price, Earnest Money
MR./ MRS. PINKISH W/O MONU, MR./MRS. MONU S/O PRITAM SINGH, LAROCLLNS00005037061	16.05.2024 Rs. 3025399/- (Rupees Thiry Lakh Twentey Five Thousand Three Hundred Forty Ninety Nine)	Symbolic Possession	Rs. 25,00,000/- Rs. 2,50,000/-

Description Of Property: All That Piece And Parcel Of Property Bearing Nagra Nigam No. 1/3951, Khasra No.- 200 & 220, Situated At Waka Dar Shivpuri Swad Bar Abadal Near Sandra Nagar District Saharanpur, Uttar Pradesh- Boundary East-Way Of 12 Ft. Wide, West-House Of Yogendra Singh, North-House Of Murad, South-Property Of Seller

Loan Account No. and Name of Borrower(s)/ Co-Borrower(s)/ Guarantor(s)/Legal Heir(s)/Legal Rep.	Date of Demand Notice Amount As On Date	Type of Possession (Under Constructive/ Physical)	Reserve Price, Earnest Money
Mr./ Mrs. Joginder Kaur W/O Narbel Singh, / Mrs. Jitendra Singh S/O Narbel Singh / Mr./ Mrs. Vikram Singh S/O Narbel Singh LA26VLLNS00005068936 & LA26VLLNS00005014053 & HL26CHLNS00005073647/AP-10164861 & AP-10246897 & AP-10167626	15.10.2024 Rs. 2483419/- (Rupees Twenty Four Lakh Eighty Three Thousand Four Hundred Ninety Nine Only)	Symbolic Possession	Rs. 24,00,000/- Rs. 2,40,000/-

Description Of Property: All Piece And Parcel Of House Bearing Khasra No 386 Min Village Dabhura Mustekham Kashipur distt Udham Singh Nagar Uttarakhand Boundary:- East- Plot of Other, West- Plot of Other, North-13 Feet Wide Road, South- Plot of Other

Loan Account No. and Name of Borrower(s)/ Co-Borrower(s)/ Guarantor(s)/Legal Heir(s)/Legal Rep.	Date of Demand Notice Amount As On Date	Type of Possession (Under Constructive/ Physical)	Reserve Price, Earnest Money
Mr./ Mrs. Savitri W/O Jagdish Chander, Mr./ Mrs. Joginder Singh S/O Jagdish Chander, Mr./ Mrs. Tilak Raj S/O Jagdish Chander LA11CLLNS00005057770/AP-10130266	07.04.2025 Rs. 621276/- (Rupees Six Lakh Twenty-one Thousand Two Hundred Seventy Six Only)	Symbolic Possession	Rs. 7,50,000/- Rs. 75,000/-

Description Of Property: All Piece and Parcel of Khewat no. 255/2min. Khata no. 276/2, Killa no. 195/3, Part of 1/101 Tadaadi Kanal 1 Marla Rakba Bakard 0-3 Marla & Killa no. 182/23/2 Part of 2/99 Tadaadi Rakba Bakard 0-3 Marla. Total Rakba 0-5 Marla i.e.150 Sq Yards Waka Mauja Gohnara, Wazirpura, outside of Nagar Nigam Gohnara District Sonapat, Haryana. BOUNDARY:- East-Street, West-Plot Of Others, North-Street, South-Plot of Others

Loan Account No. and Name of Borrower(s)/ Co-Borrower(s)/ Guarantor(s)/Legal Heir(s)/Legal Rep.	Date of Demand Notice Amount As On Date	Type of Possession (Under Constructive/ Physical)	Reserve Price, Earnest Money
MR./ MRS. Legal Heir Of SUSHILA DEVI, MR./ MRS. VISHNU S/O GAJADHR SINGH HL11CLLNS00005076000/AP-10181575	2-June-2025 Rs.915246/- (Rupees Nine Lakh Fifteen Thousand Two Hundred Forty Six Only)	Symbolic Possession	Rs. 8,50,000/- Rs. 85,000/-

Description Of Property: All Piece And Parcel Of KHASRA NO 187, AREA 83.61 SQ. METERS MAUJA GOVINDPUR, TEHSIL & DISTRICT MATHURA UTTAR PRADESH 281004

Loan Account No. and Name of Borrower(s)/ Co-Borrower(s)/ Guarantor(s)/Legal Heir(s)/Legal Rep.	Date of Demand Notice Amount As On Date	Type of Possession (Under Constructive/ Physical)	Reserve Price, Earnest Money
Mr./ Mrs. Kesha Devi W/O Mr Mange Ram, Mr./ Mrs. Pawan Pal S/O Mr. Mange Rammr./ Mrs. Mange Ram S/O Mr. Murali HL24CHLNS00005086128/AP-10207045	12-June-2025 Rs.1590887/- (Rupees Fifteen Lakh Ninety Thousand Eight Hundred Eighty-Seven Only)	Symbolic Possession	Rs. 15,00,000/- Rs. 1,50,000/-

Description Of Property: All Piece And Parcel Of Khata No 303 New Khata No. 55 Old Khatra No. 322/3, Min New Khatra No. 678 G, Rakba 2955 Sq Feet I.e. 272 Sq. Mtrs Mauja Sherpur Paranga Pachhoadon Tehsil Vikasnagar BOUNDARY:- East-Land Of Donor,west-road 15 Wide,north-road 15 Wide,south-road Of Mr. Negi

Loan Account No. and Name of Borrower(s)/ Co-Borrower(s)/ Guarantor(s)/Legal Heir(s)/Legal Rep.	Date of Demand Notice Amount As On Date	Type of Possession (Under Constructive/ Physical)	Reserve Price, Earnest Money
Mr./ Mrs. Bhagvan Dei W/O Roshan Lal, Mr./ Mrs. Omprakash S/O Roshan Lal, Mr./ Mrs. Roshan Lal S/O Mr. Chauhan LAKSVLLNS00005063373/AP-10149982	12-Aug-2025 Rs. 480215/- (Rupees Four Lakh Eighty Thousand Two Hundred Fifteen Only)	Symbolic Possession	Rs. 7,00,000/- Rs. 70,000/-

Description Of Property: All Piece And Parcel Of House Bearing Khata No.00490, Khasra No 126 Min, Village Dhabhara Athmal Tehsil, Ashpur District Udham Singh Nagar Uttarakhand, 244713, BOUNDARY:- East-Property of Bhuri, West-20 Feet Wide Road, North-20 Feet Wide Road, South-Property of Seller

Loan Account No. and Name of Borrower(s)/ Co-Borrower(s)/ Guarantor(s)/Legal Heir(s)/Legal Rep.	Date of Demand Notice Amount As On Date	Type of Possession (Under Constructive/ Physical)	Reserve Price, Earnest Money
Mr./ Mrs. Krishna W/o Vavlu, Mr./ Mrs. Vivek Yadav S/o Babbu Yadav Mr./ Mrs. Rajeev Yadav S/o Babbu Yadav Mr./ Mrs. Vavlu S/o Gokul HLMRCHLNS00005074778/AP-10180732	12-Aug-2025 Rs. 2005569/- (Rupees Twenty-Lakh Five Thousand Five Hundred Sixty-Nine Only)	Symbolic Possession	Rs. 17,50,000/- Rs. 1,75,000/-

Description Of Property: All Piece and Parcel of Area 63.234 Sq Meters, Mohalla Laxmanpuri, Line Par, Majhola, Moradabad Uttar Pradesh 244001. BOUNDARY:- East-Plot of Sardar Ratan Singh, West-House of Mr. Braj Raj Sharma, North-Servant Quarter of Railway, South-14 Ft Wide Road

Loan Account No. and Name of Borrower(s)/ Co-Borrower(s)/ Guarantor(s)/Legal Heir(s)/Legal Rep.	Date of Demand Notice Amount As On Date	Type of Possession (Under Constructive/ Physical)	Reserve Price, Earnest Money
Mr./ Mrs. MUNNI DEVI, Mr./ Mrs. DEEPAK, CLA100003859 / AP-078233	20.07.2023 Rs. 5,24,561.19/- (Rupees Five Lacs Twenty Four Thousand Five Hundred Sixty One and paise Nineteen Only)	Symbolic Possession	Rs. 4,00,000/- Rs. 40,000/-

Description Of Property: All Piece and Parcel of all that piece and parcel of property bearing khasra no 137, area 81.19 Sq. Mt. Mouja Naripura Teh Agra, Agra Uttar Pradesh 282001 Boundary North-Rasta & Exit 8 ft-wide , South- House of Shiv Singh , East-House of choteylal , West- Plot of Kalicharan

Loan Account No. and Name of Borrower(s)/ Co-Borrower(s)/ Guarantor(s)/Legal Heir(s)/Legal Rep.	Date of Demand Notice Amount As On Date	Type of Possession (Under Constructive/ Physical)	Reserve Price, Earnest Money
MR./ MRS. Hina, MR./ MRS. Jazar, MR./ MRS. Anavar, HL11CHLNS00005006243/AP-10005121	17.05.2022 12,31,729.8/- (Rupees Twelve Lakh Thiry One Thousand Seven Hundred Twenty Nine Rupees And Eighty Paise Only)	Symbolic Possession	Rs. 11,00,000/- Rs. 1,10,000/-

Description Of Property: Land Area Measuring 60 sq Yards, i.e. 50.1 Sq. Meters, Out of Khasra No.1584, 1585, 1586, Situated in the Village Dabri, Pragnaga & Tehsil Dabri, Distt. Gautam Budh Nagar, U.P. EAST- Plot of Kamrudin, WEST- Road 12 Ft. Wide, NORTH- Plot of Others, SOUTH- Plot of Others

Loan Account No. and Name of Borrower(s)/ Co-Borrower(s)/ Guarantor(s)/Legal Heir(s)/Legal Rep.	Date of Demand Notice Amount As On Date	Type of Possession (Under Constructive/ Physical)	Reserve Price, Earnest Money
Mr./ Mrs. SALMA KHATUN, Mr./ Mrs. MUMTAZ ALAM, HL11LALNS00005010190/AP-10021203	20.06.2022 Rs.7,75,313.52/- (Rupees Seven Lacs Seventy Five Thousand Three Hundred Thirteen and paise fifty two Only)	Symbolic Possession	Rs. 7,00,000/- Rs. 70,000/-

Description Of Property: All Piece and Parcel of property Bearing Kh no 131, Second Floor, House no 281, New H No-501, 2nd floor, vill-Kaila, T+D Ghaziabad - 201009, Boundary, North-Seller Nasijuddin, South- Seller Property , East- Property of Seller, West-Gali

Loan Account No. and Name of Borrower(s)/ Co-Borrower(s)/ Guarantor(s)/Legal Heir(s)/Legal Rep.	Date of Demand Notice Amount As On Date	Type of Possession (Under Constructive/ Physical)	Reserve Price, Earnest Money
MR./ MRS. VIRMA DEVI, MR./MRS. VIKRAM SINGH LA11CLLNS00005004070/AP-0999216	16.09.2023 Rs. 672390.2/- (Rupees Six Lakh Seventy Two Thousand Three Hundred Ninety and Twenty Paise only)	Symbolic Possession	Rs. 9,00,000/- Rs. 90,000/-

Description Of Property: All Piece And Parcel Of Bearing A Part Of Plot No. 50 And 51 Khasra No.570.Measuring 164.89 Sq. Yard: 137.87 Sq. Meter, Situated At Mauja Maholi Andiron Kiran Vatika Colony, Tehsil And District Mathura BOUNDARY:- East- Rest Part Of Above Plot, West- Rest Part Of Above Plot, North Road-18Ft, South- Plot No-52-And-49

Loan Account No. and Name of Borrower(s)/ Co-Borrower(s)/ Guarantor(s)/Legal Heir(s)/Legal Rep.	Date Of Demand Notice Amount As On Date	Type of Possession (Under Constructive/ Physical)	Reserve Price, Earnest Money
LA28VLLNS00005030061 & HL28CHLNS00005072301/AP-100548478 & AP-10167842 Mr./ Mrs. Anil Kumar, Mr./ Mrs. Anis Bhatti S/O Ram Dayal	15.10.2024 Rs. 1054895/- (Rupees Ten Lakh Fifty Four Thousand Eight Hundred Ninety Five Only)	Symbolic Possession	Rs. 8,50,000/- Rs. 85,000/-

Description Of Property: All Piece And Parcel Of Plot No-12 Khasra No- 144 Bake Vill- Semari Po- Semari Tehsil & District Agra Uttar Pradesh -283125 BOUNDARY:- East-Other Property,West- 18 Feet Wide Road, North-Plot No-13, South-House Of Remaining Part Of Plot No-12,

Loan Account No. and Name of Borrower(s)/ Co-Borrower(s)/ Guarantor(s)/Legal Heir(s)/Legal Rep.	Date Of Demand Notice Amount As On Date	Type of Possession (Under Constructive/ Physical)	Reserve Price, Earnest Money
LA11CLLNS00005050812/AP-10111696 MR./ MRS. SHANTIL W/O SUNIL, MR./ MRS. SUNIL S/O RAVIR SINGH	12.09.2024 Rs.1542002/- (Rupees Fifteen Lakh Forty Two Thousand Two Only)	Symbolic Possession	Rs. 16,00,000/- Rs. 1,60,000/-

Description Of Property: All Piece And Parcel Of Property Comprising Of A Khewat/Khata No. 90/93, Mu No. 20, Kila No. 1/(1-1), 10(8-0), 11/(1-4-6), Mu No. 21 Kila No. 5(8-0), 6(8-0), 15(13-15), Having An Area Of 1 Kanal 15 Marle, Situated At Kanwarka, Teh Hodal, Distt Palwal BOUNDARY:- East- N/A, West- N/A, South- N/A, North- N/A

Loan Account No. and Name of Borrower(s)/ Co-Borrower(s)/ Guarantor(s)/Legal Heir(s)/Legal Rep.	Date Of Demand Notice Amount As On Date	Type of Possession (Under Constructive/ Physical)	Reserve Price, Earnest Money
LA14VLLNS00005083183/AP-10197770 MRS. SONAM W/O MAN SINGH TOMAR, MR. MAN SINGH TOMAR S/O JATANSWARUP	12.11.2024 Rs.11,72,512/- (Rupees Eleven Lakh Fifty Two Thousand Five Hundred Twelve Only)	Symbolic Possession	Rs. 16,00,000/- Rs. 1,60,000/-

Description Of Property: All Piece And Parcel Of Property comprising of land whose admeasuring area is 1782 sq. feets, or 165.5 sq. meters, carved out of Khata No. 293, Part of Gata No.633, situated at House No. 75, Gram Fakana, Tehsil Sikandrabad District Bulandshahr, U.P., BOUNDARY:- East-House of Sunil Kumar,West-Gher of Mangesh,North-15ft wide Road,South-House of Bhola

Loan Account No. and Name of Borrower(s)/ Co-Borrower(s)/ Guarantor(s)/Legal Heir(s)/Legal Rep.	Date Of Demand Notice Amount As On Date	Type of Possession (Under Constructive/ Physical)	Reserve Price, Earnest Money
LA11CLLNS00005047755 & AP-10108452 MR./MRS. ANJALI, MR./MRS. RAMESH, MR./MRS. VIKASH, MR./MRS. NARENDER	18.08.2023 Rs.9,48,110- (Rupees Nine Lac Forty Eight Thousand One Hundred Ten)	Symbolic Possession	Rs. 8,31,000/- Rs. 83,100/-

Description Of Property: All Piece And Parcel Of All The Piece And Parcel Of Property Comprising Of A Khewat/Khata No. 58/70 Mu No. 20 Kila No. 21 (8-0) & Mu No. 21, Kila No. 13 (8-0), Having An Area Of 343 Sq Yards, Situated At Tiki Gurjar Teh & Distt Palwal, Hereinafter Referred To As "The Said Property" Boundary:- East- House Of Hem Chand West: Property Of Sumrat North: Road South: House Of Prakash & Others

Loan Account No. and Name of Borrower(s)/ Co-Borrower(s)/ Guarantor(s)/Legal Heir(s)/Legal Rep.	Date Of Demand Notice Amount As On Date	Type of Possession (Under Constructive/ Physical)	Reserve Price, Earnest Money
LA11VLLNS00005070297 / AP-1016868 MR./ MRS. SUMAN, MR./ MRS. DINESH KUMAR	06.02.2024 ₹ Rs. 9,19,611/- (Rupees Nine Lakh Nineteen Thousand Six Hundred Eleven Only)	Symbolic Possession	Rs. 10,00,000/- Rs. 1,00,000/-

Description Of Property: All Piece and Parcel of Property area measuring 140 Sq Yds part of Khasra /Khewat no 58/70 Mu No 20 Kila No 21(8-0), Situated at Tiki Gurjar Tehsil and District Palwal. Boundary: North-N/A, South-N/A, East- N/A, West-N/A

Loan Account No. and Name of Borrower(s)/ Co-Borrower(s)/ Guarantor(s)/Legal Heir(s)/Legal Rep.	Date Of Demand Notice Amount As On Date	Type of Possession (Under Constructive/ Physical)	Reserve Price, Earnest Money
LA11VLLNS00005076651/ AP- 10180006 MR./ MRS. MUKESH, MR./ MRS. OMVEER,	12.04.2024 Rs.1188356.46/- (Rupees Eleven Lakh Eighty Eight Thousand Three Hundred Fifty Six Paise Four Six Only)	Symbolic Possession	

